

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2005/ 445 /A

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Moushumi De,  
District & Sessions Judge,  
Bongaigaon.

Dated Guwahati, the 24<sup>th</sup> January, 2025.

Sub:- **Restricted Holiday and Casual Leave.**

Ref:- Letter No.DJB.I-11/2023-25/422, dtd. 21.01.2025.

Madam,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 17.01.2025** (on account of Shilpi Divas) **as well as casual leave on 18.01.2025 and 20.01.2025, along with station leave permission for the aforementioned dates**, has been granted. The next senior most Judicial Officer available available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-21/2005/ 446 /A, dated**

Copy to-

, 24-01-2025

✓ 1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*